

**TARGET GIVEN ON 17.09.2019 FOR DISPOSAL OF 5 YEARS & ABOVE OLD CASES OF POCSO  
COURTS ON OR BEFORE: 31.01.2020**

<b>S.No.</b>	<b>DISTRICT</b>	<b>PENDENCY AS ON 17.09.2019</b>	<b>DISPOSAL TILL 31.01.2020</b>
1.	CENTRAL	21	17
2.	EAST	42	19
3.	NEW DELHI	32	29
4.	NORTH	57	43
5.	NORTH EAST	17	9
6.	NORTH WEST	22	20
7.	SHAHDARA	7	7
8.	SOUTH	72	26
9.	SOUTH EAST	108	57
10	SOUTH WEST	51	15
11.	WEST	143	80
<b>TOTAL</b>		<b>572</b>	<b>322</b>

**\* THE DATA IS AS PER FIGURES FURNISHED BY THE POSCO COURTS.**

**\* THE JUDGMENTS OF THE POSCO CASES WILL NOT BE UPLOADED IN COMPLIANCE OF LETTER NO. EC/54/2013 ISSUED BY E-COMMITTEE, SUPREME COURT OF INDIA ([CLICK TO VIEW THE LETTER](#)).**

**\* THE PARTIES MAY APPLY FOR THE CERTIFIED COPIES OF THE JUDGEMENT/ORDER TO THE CONCERNED COURT AS PER RULES.**